## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2855 ANSWERED ON:13.03.2015 REQUIREMENT OF HEALTH PROFESSIONALS

Kumar Dr. Virendra ;Mahato Shri Bidyut Baran;Majhi Shri Balabhadra;Nayak Shri B.V.;Singh Shri Rakesh;Singh Shri Ravneet

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has conducted any study/survey to ascertain the number of doctors and other medical and para-medical professionals required in the rural and urban areas of the country and if so, the details and the outcome thereof, State/UT-wise;
- (b) the total number of registered doctors and other medical and para-medical professionals in the rural and urban areas of the country, State/UT-wise;
- (c) the ratio of doctors and other medical and para-medical professionals in the rural and urban areas of the country vis-a-vis its population compared to global ratio and the standards laid down by the World Health Organisation (WHO); and
- (d) the measures being taken by the Government to meet the requirement of health professionals and also incentivise rural posting of health professionals in the country?

## **Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a): No.
- (b): As per information provided by Medical Council of India and Indian Nursing Council, the total number of registered doctors is 9,36,488 as on 31.12.2014, and as on 31.12.2013 auxiliary nurses midwives are 7,56,937 & registered nurses/midwives are 16,73,338. Data in respect of health professionals in rural and urban areas is not maintained centrally.
- (c): As per the Report of the Steering Committee on Health for the 12th Five Year Plan of the Planning Commission, India has 19 health workers (doctors -6, nurses & midwives 13) per 10,000 people in India. WHO norms provide for 25 per 10,000 people. Additionally, there are 7.9 Lakh AYUSH practitioners registered in the country (approx. 6.5 per 10,000).
- (d): Medical Council of India (MCI) with the previous approval of Central Government, has amended the Post Graduate Medical Education Regulations, 2000 to provide:
- (i) 50% reservation in Post Graduate Diploma Courses for Medical Officers in the Government service, who have served for at least three years in remote and difficult areas; and
- (ii) Incentive at the rate of 10% of the marks obtained for each year in service in remote or difficult area as upto the maximum of 30% of the marks obtained in the entrance test for admissions in Post graduate Medical Courses.